

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

- 1. Name of Officer (in full) KUMARASAN CHANDRASEKAR
- 2. Service to which the officer belongs HLL BIOTECH LIMITED
- 3. Present post held (with date) ASSISTANT DIRECTOR (Tech) FSSAI 2 (04.09.2021)
- 4. Present Pay 57,800 (Pay Level - 10)
- 5. Date of Appointment 11.04.2016
- 6. Date of Birth 25.11.1983

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
<p><i>Nil</i> <i>20.01.2022</i></p>							

Signature *[Signature]*
 Name KUMARASAN CHANDRASEKAR
 Designation ASSISTANT DIRECTOR (Tech)
 Date 20.01.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.